

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 07<sup>TH</sup> day of **DECEMBER, 2018**.

**ORIGINAL APPLICATION NO. 1540 OF 2017**

**HON'BLE MR MOHD JAMSHEd, MEMBER (A).**

1. Bijendra Singh, 67 years, son of Late Shankar Lal, Retired Chief Train Clerk (CTNC), Resident of House No. 01, Sector-1, Awas Vikas Colony, Bodla, Agra, District-Agra, Uttar Pradesh

.....Applicant.

**VERSUS**

1. The Union of India through its Secretary, Ministry of Railways, Railway Board, New Delhi.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Sanjeev Kumar Pandey

**O R D E R**

None appeared for the applicant even on the revised call.

2. From the perusal of order sheets, it is transpired that on the last several listed dates i.e., 18.04.2018, 10.07.2018, 16.08.2018 and 05.10.2018 also, nobody appeared on behalf of the applicant.

3. It seems that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default and for non prosecution.

**(MOHD JAMSHEd)  
MEMBER-A**

Arun..